

Court No. - 46

Case :- CRIMINAL MISC. WRIT PETITION No. - 3113 of 2022

Petitioner :- Abbas Ansari And Another

Respondent :- State Of U.P. And 4 Others

Counsel for Petitioner :- Upendra Upadhyay

Counsel for Respondent :- G.A,Jitendra Ojha

Hon'ble Mrs. Sunita Agarwal,J.

Hon'ble Mrs. Sadhna Rani (Thakur),J.

Learned A.G.A. informs that the copy of the counter affidavit has been served upon the counsel for the petitioners today and the same would be filed in the registry.

Learned counsel for the petitioners prays for and is granted two weeks' time to file rejoinder affidavit.

List this matter on 12.05.2022.

Till the next date of listing, interim protection granted to the petitioners herein shall continue in operation subject to the conditions mentioned therein.

Order Date :- 27.4.2022

Radhika